Sr. No.	Order No. and Date	Section/ Rules	Official Gazette reference
1	LS/MISC/1915/96/Part I/711 Dated 30-8-2002	ban on all _non- biodegradable/plastic' bags	Official Gazette, Series II No. 25 dated 19-09-2002
2	LS/MISC/1915/96/Part I/713 dated30-8-2002	ban on all _non- biodegradable/plastic' bags	Official Gazette, Series II No. 25 dated 19-09-2003
3	LS/MISC/1915/96/Part II/675 dated 8-10-2004	Goa Prohibition of Smoking and Spitting Act, 97	Official Gazette, Series II No. 30 dated 21-10-2004
4	LS/MISC/1915/96/Part II/676 dated 8-10-2004	Goa Prohibition of Smoking and Spitting Act, 97	Official Gazette, Series II No. 30 dated 21-10-2004

Orders under the provision of the Goa Non-Biodegradable Garbage (Control) Act, 1996 (Goa Act 5 of 1997)

No. LS/MISC/1915/96/Part I/711

Read: Notification No. LS/MISC/1915/96/Part/249 dt. 27th March, 2002, published in the Official Gazette (Extraordinary) under Series II, No. 52 dated 30th March, 2002.

The Government is pleased to constitute with immediate effect a Monitoring Committee for North Goa District, to monitor and regulate the implementation of the provisions of the above cited Notification, which imposes a ban on all "non-biodegradable/plastic" bags of less than 40 microns thickness. The membership of the said Committee shall be as follows:

1. Collector (North)	— Chairman		
2. Director/Representative of Department			
of Science, Technology & Environment	— Member		
3. Director/Representative of Directorate of Municipal Administration	tion — Member		
4. Director/Representative of Directorate of Panchayat	— Member		
5. Commissioner/Representative of Directorate of Excise	— Member		
6. Superintendent of Police (North)	— Member		
7. Chief Officer, Panaji Municipal Council	— Member		
8. Chief Officer, Mapusa Municipal Council	— Member		
9. President/Representative, Goa Small Industries Association (GS	IA) — Member		
10. Representative of the NGO the Goa Foundation (GF)	— Member		
11. Representative of the NGO the People's Movement for Civic			
Action (PMCA)	— Member		
12. Dy. Collector (South)	— Convenor		
The Committee shall meet at least once in three months or as often as	required at the		
discretion of the Chairman. The Chairman shall also work out and elaborated	ate programme		
of regular field inspections by the Committee members, to ensure effective enforcement			

of the said Notification.

By order and in the name of the Governor of Goa.

Dr. N. P. S. Varde, Director/Joint Secretary (STE).

Panaji, 30th August, 2002.

(Published in the Official Gazette, Series II No. 25 dated 19-09-2002)

No. LS/MISC/1915/96/Part I/713

Read: Notification No. LS/MISC/1915/96/Part/249 dt. 27th March, 2002, published in the Official Gazette (Extraordinary) under Series II, No. 52 dated 30th March, 2002.

The Government is pleased to constitute with immediate effect a Monitoring Committee for South Goa District, to monitor and regulate the implementation of the provisions of the above cited Notification, which imposes a ban on all "non-biodegradable/plastic" bags of less than 40 microns thickness. The membership of the said Committee shall be as follows:

1.	Collector (South)	— Chairman		
2.	Director/Representative of Department of Science,			
Technology & Environment —				
	Member			
	3. Director/Representative of Directorate of Municipal			
	Administration — Member			
4.	Director/Representative of Directorate of Panchayat	— Member		
5.	Commissioner/Representative of Directorate of Excise	— Member		
6.	Superintendent of Police (South)	— Member		
7.	Chief Officer, Margao Municipal Council	— Member		
8.	Chief Officer, Mormugao Municipal Council	— Member		
9.	President/Representative, Goa Small Industries Association (GSIA)	— Member		
10	Representative of the NGO the Goa Foundation (GF)	— Member		
11.	Representative of the NGO the People's			
	Movement for Civic Action (PMCA)	— Member		
12.	Dy. Collector (South)	— Convenor		

The Committee shall meet at least once in three months or as often as required at the discretion of the Chairman. The Chairman shall also work out an elaborate programme of regular field inspections by the Committee members, to ensure effective enforcement of the said Notification.

By order and in the name of the Governor of Goa.

Dr. N. P. S. Varde, Director/Joint Secretary (STE).

Panaji, 30th August, 2002.

(Published in the Official Gazette, Series II No. 25 dated 19-09-2003)

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No. LS/MISC/1915/96/Part II/675

The Government is pleased to constitute a Flying Squad for special enforcement drives under the Goa Non-Biodegradable Garbage (Control) Act, 96 as well as the Goa Prohibition of Smoking and Spitting Act, 97 with immediate effect. The members of the Squad shall be as under:

1. Shri Suresh Narulkar, Jt. Mamlatdar II	— Convenor
2. Shri Ram Asare, PSI	— Member
3. Shri Mathew Pereira	— Member
4. Representative of Department of Science, Technology &	
Environment (DSTE)	— Member
5. Representative of People's Movement for Civic Action (PMC	CA) — Member
6. Representative of Goa Small Industries Association (GSIA)	— Member
7. Representative of National Organization for Tobacco	
Eradication (NOTE-GOA)	— Member

The squad shall undertake periodic special "drives/raids" to enforce the provisions of the said Acts and take necessary action against the violators as and when required, but atleast twice a month.

The action taken through the squad shall be in addition to the normal enforcement, activity which shall continue unabated.

By order and in the name of the Governor of Goa.

Dr. N. P. S. Varde, Director/Joint Secretary, (DSTE).

Saligao, 8th October, 2004.

(Published in the Official Gazette, Series II No. 30 dated 21-10-2004)

No. LS/MISC/1915/96/Part II/676

The Government is pleased to constitute a Flying Squad for special enforcement drives under the Goa Non-Biodegradable Garbage (Control) Act, 96 as well as the Goa Prohibition of Smoking and Spitting Act, 97 with immediate effect. The members of the Squad shall be as under:

1. Shri S. P. Pilarnekar, Mamlatdar-in-Collectorate	— Convenor
2. Shri Suraj Halankar, PSI	— Member
3. Shri Mathew Pereira	— Member
4. Representative of Department of Science,	
Technology & Environment (DSTE)	— Member
5. Representative of People's Movement for Civic Action (PMCA)	— Member
6. Representative of Goa Small Industries Association (GSIA)	— Member
7. Representative of National Organization	
for Tobacco Eradication (NOTE-GOA)	— Member

The squad shall undertake periodic special "drives/raids" to enforce the provisions of the said Acts and take necessary action against the violators as and when required, but atleast twice a month.

The action taken through the squad shall be in addition to the normal enforcement activity which shall continue unabated.

By order and in the name of the Governor of Goa.

Dr. N. P. S. Varde, Director/Joint Secretary, (DSTE).

Saligao, 8th October, 2004.

(Published in the Official Gazette, Series II No. 30 dated 21-10-2004)